NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 120(ND)14 CA. NO.

CORAM:

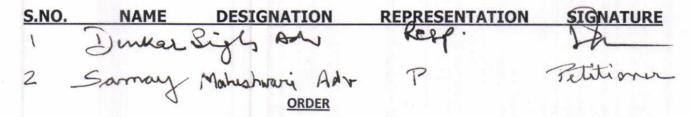
PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016

NAME OF THE COMPANY: MI/s. Sh. Nimit Kasliwal V/s. M/s. MGM Stone Aggregates Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398



Mr. Samay Maheshwari represents the Learned Counsel for the petitioner. The Learned Counsel for the respondent is also present. Learned Counsel representing the learned counsel for the petitioner has stated that his senior Counsel is sick and could not attend the court today. In view of the submissions made by Mr. Samay Maheshwari, the matter is adjourned for the next date of hearing. Learned counsel shall file the written submissions, the synopsis and the citations as directed earlier within a period of two weeks.

List on 14.09.2016 for final arguments.

HACAN

(R.Varadharajan) Member (Judicial)

Sq.1-

(Maharaj Krishan Hanjura) Member (Judicial